



From,

Registrar General,
High Court of Uttarakhand,
Nainital.

To,

The District Judges,
Subordinate Judiciary,
Uttarakhand.

No. 4073 /Vigilance Cell/2020

Dated: September 10, 2020.

Subject:- Regarding affixing a public notice at conspicuous places in the court premises.

Sir,

With regard to the subject noted above, I am directed to request you that a public notice in Hindi and English is to be affixed at some conspicuous places. This notice is to be affixed in the premises of outlying courts also. The public notice, to be affixed is as under:

In Hindi	In English
<p>लोक सूचना</p> <p>“यदि न्यायालय/कार्यालय में नियुक्त किसी लोक सेवक द्वारा न्यायिक कार्य करने/करवाने के एवज में आपसे परितोषण/रिश्वत/कमीशन की मांग की जाती है अथवा उनके द्वारा किये जा रहे किसी प्रकार के भ्रष्ट आचरण की सूचना आपके पास है, तो कृपया विजिलेंस सैल, उत्तराखण्ड उच्च न्यायालय, नैनीताल के निम्नलिखित पते/नम्बरों पर शिकायत करें।”</p> <p>निबन्धक विजिलेंस, उत्तराखण्ड उच्च न्यायालय, नैनीताल। पुलिस अधीक्षक विजिलेंस सैल, उत्तराखण्ड उच्च न्यायालय, नैनीताल। फोन- 05942-232776 ई-मेल spvig-ukhc@uk.gov.in मोबाईल नं० - 7536870390</p>	<p><u>PUBLIC NOTICE</u></p> <p>“if any Public Servant employed in the Court/Office demands any type of gratification/bribe/commission to do a favour in a judicial matter or any information as to commission of corrupt practices by any public servant employed in the court/office, is in your knowledge, same may be communicated to the Vigilance Cell, High Court of Uttarakhand, Nainital’.” Registrar Vigilance, High Court of Uttarakhand, Nainital. Superintendent of Police, Vigilance Cell, High Court of Uttarakhand, Nainital. Phone- 05942-232776 e-mail spvig-ukhc@uk.gov.in Mobile No. - 7536870390</p>

2- You are, therefore, requested accordingly, with a further request to submit the compliance report to the Hon'ble at the earliest.

Yours sincerely,

(Hira Singh Bonal)
Registrar General